

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 119(ND)12
CA. NO.

CORAM:

PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.03.2017

NAME OF THE COMPANY: M/s. Atul Nath & Anr. V/s. M/s. Ashok Manufacturing Co. Pvt. Ltd.

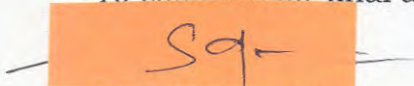
SECTION OF THE COMPANIES ACT: 397/398

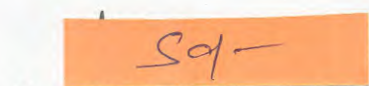
<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
①	DEEPIKA KUMARI (Adv.)		RESPONDENT No. 2.	Deepika.
②	MR KRISHNENDU DATTA, Adv PRACHI JOHRI, Adv		RESPONDENT No. 3	Prachi Johri
3.	Mr. Saurabh Kalia Mr. Harshit Agarwal Ms. Aishwarya Mishra		Advs Petitioners	A Mishra

ORDER

Learned Counsels for the parties are present. Letter for adjournment has been circulated by the Counsel for the petitioner.

To come up for final arguments on 18.5.2017.


(S.K. Mohapatra)
Member (Tech.)


(Ina Malhotra)
Member (Judicial)